

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE**  
**SOUTH DISTRICT, SAKET COURT COMPLEX, NEW DELHI**

**ORDER**

With the approval of Ld. Principal District & Sessions Judge, South, posting & transfer of following officials are hereby made *with immediate effect*:

S.No.	Name of the Officials	From	To
1.	Ms. Sunitta Tokaas, JA (EC: 12015)	JA/Reader cum Ahlmad in the court of Ms. Kahkashan Jabin, JMFC, NI Act, Digital Court-03, South, Saket Courts, New Delhi.	JA/Reader in the court of Sh. Gaurav Dahiya, JMFC-07 (NI Act), South, Saket Courts, New Delhi.
2.	Sh. Nitin Singh Mehta, JA (EC: 72166293)	JA/Reader in the court of Sh. Gaurav Dahiya, JMFC-07 (NI Act), South, Saket Courts, New Delhi.	JA in the General Branch, South, Saket Courts, New Delhi.
3.	Sh. Surender Singh Negi, JA (EC: 59862496)	JA in the General Branch, South, Saket Courts, New Delhi.	JA/Reader cum Ahlmad in the court of Ms. Kahkashan Jabin, JMFC, NI Act, Digital Court-03, South, Saket Courts, New Delhi.
4.	Sh. Amit Kumar, JJA (EC: 45178984)	JJA/Asstt. Ahlmad in the court of Ms. Anuradha Shukla Bhardwaj, District Judge (Commercial), South, Saket Courts, New Delhi.	JJA/A. Ahlmad in the court of Sh. Himanshu Raman Singh, CJM, South, Saket Courts, New Delhi.
5.	Sh. Akash Kumar Meena, JJA (EC: 43896904)	JJA/A. Ahlmad in the court of Sh. Himanshu Raman Singh, CJM, South, Saket Courts, New Delhi.	JJA/Asstt. Ahlmad in the court of Ms. Anuradha Shukla Bhardwaj, District Judge (Commercial), South, Saket Courts, New Delhi.
6.	Ms. Poonam Sharma, JA (EC: 49203011)	JA in the Copying Agency, South, Saket Courts, New Delhi.	JA/Asstt. Ahlmad in the court of Ms. Chhaya Tyagi, JMFC-02 (Mahila Court), South, Saket Courts, New Delhi.
7.	Ms. Kamini Naugain (EC: 53110330)	JA in the Building Maintenance Cell, South, Saket Courts, New Delhi.	JA in the Copying Agency, South, Saket Courts, New Delhi.
8.	Sh. Karodi Lal Meena, JJA (EC: 19294607)	JJA/A. Ahlmad in the court of Sh. Sankalp Kapoor, JMFC-04, South, Saket Courts, New Delhi.	JA in the R&I Branch, South, Saket Court, New Delhi. <u>(On Medical ground as official suffered Brain stroke last year)</u>
9.	Sh. Mandeep Sehrawat, JA (EC: 13976)	JA/Ahlmad in the court of Sh. Kawal Singh, JMFC-03, NI Act, South, Saket Courts, New Delhi.	JA/Reader in the court of Sh. Purshottam Pathak, ASJ-05, South, Saket Courts, New Delhi.
10.	Sh. Jyoti Kumar Kujur, JA (EC: 12205)	JA/Reader in the court of Sh. Purshottam Pathak, ASJ-05, South, Saket Courts, New Delhi.	JA/Ahlmad in the court of Sh. Kawal Singh, JMFC-03, NI Act, South, Saket Courts, New Delhi.

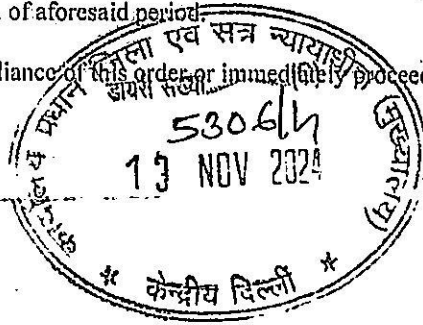
**Note:**

- Sh. Ravi Kant, JJA/A. Ahlmad (EC: 74466166) in the court of *undersigned* is directed to work as Asstt. Ahlmad in the court of Ms. Chakita Srivastava, JMFC-04 (Mahila Court), South during post lunch session.
- Official at S. No. 5 of this immediate order namely Sh. Akash Kumar Meena, JJA (EC: 43896904) is directed to work as Asstt. Ahlmad in the court of Ms. Deeksha Madaan, Civil Judge-02, South during post lunch session.

*Sugandha*  
*12-11-2024*

3. Ms. Shobha, JJA/A. Ahlmad (EC: 40549904) in the court of Sh. Dinesh Kumar, ASJ (POCSO), South is directed to work as Asstt. Ahlmad in the court of Ms. Kamaldeep Kaur, JMFC, (Digital Traffic Court), South during post lunch session.
4. Sh. Kuntal Chatterjee, JA posted in Administration Branch-III is directed to look after the work of Administration Branch-I, South, in addition to his present assignment. Sh. Jai Choube, JA posted in Administration Branch-II is hereby appointed as 1<sup>st</sup> link to look after the work of Administration Branch-I in the absence of Sh. Kuntal Chatterjee.
5. As stop gap arrangement, Sh. Rakesh Kumar, JJA/Asstt. Ahlmad, (EC: 42710091) is temporarily withdrawn from the court of Ms. Neha, ASJ (SFTC), South and directed to work as temporary Asstt. Ahlmad in the court of Sh. Vishal Pahuja, ASJ (FTC)-02, South during the pre-lunch session w.e.f. 18.11.2024 to 07.12.2024. Sh. Rakesh Kumar, JJA is also directed to report back to his parent court, post completion of aforesaid period.

6. Non-compliance of this order or immediately proceeding on leave shall be viewed seriously.



*Sugandha*  
12-11-24  
(Dr. SUGANDHA AGGARWAL)  
Officer In-Charge (Admn.II)  
South District, Saket Courts Complex  
New Delhi

No. Admn.II/DJ-(S)/P&T/SD/24/ 37431-37481

Dated, New Delhi the 12/11/24

Copy forwarded for information and necessary action:-

1. The Ld. Principal District & Sessions Judge (HQs), Tis Hazari, Delhi.
2. The Officer-In-Charge(s) concerned.
3. The Officer-In-Charge, Computer Branch, South District.
4. Personal Secretary to Ld. Principal District & Sessions Judge, South District.
5. The Drawing and Disbursing Officer, South District.
6. The AOJ (Administration), HQs, Tis Hazari, Delhi.
7. Website Committee, HQs, Tis Hazari, Delhi.
8. The PRO, South District.
9. Dealing Official / LAYERS Seat, Tis Hazari Courts, Delhi.
10. Dealing Official, R&I Branch, South District for uploading on LAYERS.
11. Officials concerned.
12. Guard File.

*Sugandha*  
12-11-24  
(Dr. SUGANDHA AGGARWAL)  
Officer In-Charge (Admn.II)  
South District, Saket Courts Complex  
New Delhi